Declaration or Assets and Liabilities

(3)

Year-2024-25

I, RAHUL KUMAR ROS, Son/daughter/wife of ASHUTOSH P.d., aged. 3.2. Years, belonging to BIHAR VIDHAN SABHA. service and presently working as OFFICE MITENDENT (GARD FER) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	15,00	10 - 20 c/d.			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		_	-	_	-
(iii)	Bonds, Debentures and shares in Companies		1	-	_	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1	_	,	1	-
(v)	Motor Vehicles (details of make, etc.)	- 1	·	V	1	
(vi)	Jewellery (give details of weight and value)	_	-	1	,	**
(vii)	Other assets, such as values of claims / interests		,	-	,	_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	-	_	_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	•	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		_	- p	
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				-	
(v)	Other (such as interest in property)		-	-	,	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	2,00000/	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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		(d) dues to departments dealing with telephones	Talphot .	
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
		(f) Other dues, if any		
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EWAPR5 119K	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii)	Sales Tax [Only in case of proprietary business]		
	(iv)	Property Tax		

C Personal Detail		
GPF/CPF/PRAN No.	:-	110115365678
Gender .	:-	M (M/F)
Date of Birth	:-	0 1 0 8 1 9 9 3 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	OFFICE ATTENDANT (GARDNER)
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	GAYA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rohul Kumar Roshan

Name of Employee: RAHVL KUMAR ROSMAN

Designation: OFFICE ATTENDENT (LARDNE)

Department: CARE TAKER SECT TON

Note:

Place: PATNA

Date: 11/2/2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Rahul Kuman Roshan